

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

149. M.A. 1477/2018

In

C.P. 3192/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **21.05.2024**

NAME OF THE PARTIES: Sunil Kishor Gandharva
V/s.
Mac Station Pvt. Ltd.

SECTION 241 OF THE COMPANIES ACT, 2013

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Adv Prachi Wazalwar a/w Adv Arusha Bapat for Petitioner and Adv. Chaitali
Jadhav i/b Adv. Mehul Shah for Respondent are present through VC.

1. Pleadings are completed in the matter. List on **30.07.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)